

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 1941 of 2017**

Juglesh Kumar Shukla

... **Petitioner**

**Versus**

The State of Jharkhand and Ors.

... **Respondents**

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(Through V.C )

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

For the Petitioner

: Mr. Mahesh Tewari, Advocate

For the State

: Ms. Anshu Bansal, AC to GA-II

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**Order No. /Dated: 17<sup>th</sup> April, 2021**

Ms. Anshu Bansal, the learned counsel appears and states that the chamber of Mr. P.A.S. Pati, the learned State counsel, has been closed due to Covid-19 pandemic.

Post this matter on 25.06.2021.

**(Shree Chandrashekhar, J.)**

Tanuj/-